


Pendency figures in the Judgeship of Jalpaiguri.  
For the month of December, 2017.

Sl. No.	Opening Balance			Institution during the month.			Disposal during the month			Closing Balance at the end of the month.			% increase or decrease in pendency vis-à-vis previous month.			Disposal of Cases which are more than five years old.			Pendency of cases which are more than five years old at the end of the month.		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2.	9700	48116	57816	400	1828	2228	366	1058	1424	9734	48886	58620	0.35% Increase.	1.60% Increase.	1.39% Increase.	37	165	202	1776	17644	19420

**The figures are supplied as per physical verification. Opening balance and Closing balance for the month of December, 2017 is not tallied with DJPMC (CIS) report due to software problem.**

4.	What is the progress made on those targets district-wise.	Not applicable.
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 ( Somenath Bandyopadhyay )  
 DISTRICT JUDGE,  
 JALPAIGURI.